

New targets fixed for Population Growth

5014. SHRI LAKSHMAN MALLICK :
Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether any target for regulating population growth State-wise, per 1000 persons have been fixed by Government ;

(b) if so, how far Government have achieved targets so far in this regard, State-wise ;

(c) whether some new targets have been fixed during the current financial year and if so, the details thereof, State-wise ; and

(d) the details regarding the manners adopted to fulfil the targets State-wise ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUDBEN M. JOSHI) : (a) Long term targets for major States have been fixed in terms of the year by which the individual States have to achieve the couple protection level of 60% and are given in Annexure I laid on the Table of the House. [Placed in Library. See No. LT-7615/83].

(b) State-wise level of couple protection as of 1.4.1983 is given in Annexure II laid on the Table of the House. [Placed in Library. See No. LT-7615/83].

(c) Method-wise targets for Family Planning are fixed every year for various States/UTs. The Statement showing the targets fixed for 1983-84 is given in Annexure III laid on the Table of the House. [Placed in Library. See No. LT-7615/83].

(d) The States are implementing the Family Welfare Programme, though the Programme is 100% Centrally Sponsored. Steps taken to promote the family welfare programme are given in Annexure IV laid on the Table of the House. [Placed in Library. See No. LT-7615/83].

Alleged Fictitious Payment of Leave Salary at Adra (S.E. Rly.)

5015. SHRI BASUDEB ACHARIA :
Will the Minister of RAILWAYS be pleased

to state :

(a) whether in the recent past at Adra in S.E. Rly. fictitious payment of huge amount as leave salary was made on false names ;

(b) if so, total number of cases detected and total amount involved therein ;

(c) what action has been taken against those who signed the false Leave Salary Bills, as Bill Compiling Officer ;

(d) whether the signatures of those signatories, who signed the Bills as Bill Compiling Officer on the false Salary Bill were verified by the Hand Writing Experts, if so, what was the result ;

(e) reasons why thorough checking has not been made from the records of last six years to detect more cases of fraud like that when the question of huge amount is there ; and

(f) action taken to prevent recurrence of such cases in other Divisions and Departments of Railways ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) Yes, Sir.

(b) 46 suspected cases involving Rs. 5,67,871.82 p.

(c) 6 employees have already been dismissed from service and major penalty proceedings against 7 others are in progress. Central Bureau of Investigation have also registered a case recently against one gazetted officer and ten non-gazetted staff. The case is under investigation with Central Bureau of Investigation.

(d) The exact position will come to light after C.B.I.'s investigation is completed.

(e) The cases relate to the period February '81 to January '82. Records are being scrutinised to detect similar cases for other periods.

(f) To prevent recurrence of such malpractices, the concerned Departments have